

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P. (C) No.2607 of 2020**

CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : Mrs. Pinky Anand, Sr. Advocate
Mr. Rohit Ranjan Sinha, Advocate
Mr. Abhishek Agarwal, Advocate
For the Respondents: Mr. A. K. Das, Advocate
Mr. Shivam Utkarsh Sahay, Advocate

Order No.06

Date: 07.09.2021

This case is taken up through video conferencing.

Heard Mrs. Pinky Anand, learned senior counsel for the petitioner.

Put up this case under the heading "**For Admission**" on 27th September, 2021 for argument on behalf of the respondent-CCL.

Sanjay/

(Rajesh Shankar, J.)